NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

: CA/7/2017

PETITION NUMBER

: TCP/119/(IB)/2017

NAME OF THE PETITIONER(S)

: QUANTUM MAIL LOGISTICS SOLUTIONS PLTD

NAME OF THE RESPONDENT(S)

: LAKEE E SHOPPING INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1). Kannan P.T. for MIS. Fox Mendal & Associated Advocate for Petitioner

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ORDER

Counsels for both the parties are present along with the IRP. IRP is directed to submit the report. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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